

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. A.M. Sridharan
9940012655

Counsel for Petitioner *[Signature]*

2. R. Krishnamoorthy
9442388179

Counsel for
R2 & R3

[Signature]

3. VIJAY KASHYAP S
9916575700

Counsel for
R1

[Signature]

Counsel for petitioner is present. Counsel for R-1 requested time to file objections. He undertakes to file objections in the Registry and also serve copy on the counsel for petitioner. Counsel for R-2 and R-3 filed sur-rejoinder on behalf of R-2 and R-3.

List it on 30.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)